

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:1032  
ANSWERED ON:08.12.2003  
SCOPE OF CONTRACT LABOUR IN SEMI-GOVERNMENT ORGANISATIONS  
IQBAL AHMED SARADGI

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the group of ministers of labour has decided to expand the scope of contract labour in Semi-Government Organisations;
- (b) if so, whether the group of ministers headed by Deputy Chairman, Planning Commission was set up to thrash out differences within the Government on the issue of labour reforms;
- (c) if so, whether the Group has submitted its recommendations on the above issue; and
- (d) if so, the details of the accepted and rejected recommendations?

**Answer**

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a) to (c): The Group of Ministers on Labour Reforms headed by Deputy Chairman, Planning Commission has been set up to examine the proposals for amendment to the Contract Labour (Regulation and Abolition) Act, 1970. The matter has been deliberated upon in detail but no final decision has yet been taken in this regard.

(d): Does not arise.